

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 9086/2017

SURENDER SHARMA . & ORS.

Appellant(s)

VERSUS

CHANDRIKA RAM AND ORS. & ORS.

Respondent(s)

Date : 14-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Rohini Prasad, Adv.
Mr Mrigank Prabhakar, Adv.
Mrs. Sarla Chandra, AOR

For Respondent(s)

Mr Neeraj Srivastava, Adv.
Mr Sumit Sharma, Adv.
Mr. Niraj Sharma, AOR
Mr Anil Kumar Verma, Adv.
Ms Vasundhara Singh, Adv.
Mr. Krishnanand Pandeya, AOR
Mr Aditya Pratap Singh, Adv.
Mr. Tapesh Kumar Singh, AOR
Mr. Avijit Mani Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.18,24 and 28 but none
has entered appearance.

Remaining respondents are already served.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar